## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 199/241-242/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.12.2017</u>

Name of the Company:

Ajay Patel & Ors.

V/s.

Multidimensional Holdings & Consultants Pvt.

Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. Tanaya SHAH	ADVOCATE	PETTTONER	Tanger She	h.
2. Addiga Bihani with Any K. Towseli	ADVOCATE	Respondent 1-3,7,9	alityu B	

## <u>ORDER</u>

Learned Advocate Mr. Dhaval Shah present for Petitioners. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents No. 1 to 3 and 7 to 9. None present for Respondent No. 4.

Both sides requested for some time as they are going to settle the matter.

List the matter on 29.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.